

**Shri Jawaharlal Nehru:** Any answer that I might give on the spur of the moment might not be accurate legally and otherwise. So I hesitate to give it. That is all I have said.

**Shri Tyagi:** I want to have information about the progress made. Personally I have some knowledge of some agreement between Pakistan and India with regard to demarcation of the international line. I wonder if that Commission has reached this place where the river has changed its bed, and whether or not it has been finally demarcated by consent of both parties?

**Shri Jawaharlal Nehru:** As far as I know, it has not reached this place. It is a slow process. In fact, they have deliberately started doing it over the admitted parts, that is, non-controversial parts, so as not to be tied up; after finishing those non-controversial parts, they will deal with the controversial parts, when they are limited in number.

**Shri Tyagi:** Are we still maintaining possession of the land which has gone on the other side of the river?

**Shri Jawaharlal Nehru:** I could not say. I should rather doubt it. It is not completely a one-sided affair. Some land from this side has gone over to that side and some land on that side has come over to this side when the river changed course.

#### Labour Intensive Schemes

\*1235. **Shri Harish Chandra Mathur:** Will the Minister of Planning be pleased to state:

(a) whether Government have examined as to what extent additional labour intensive schemes could be taken in hand to make good the shortfall in employment opportunities as a result of the re-adjustment of the Plan; and

(b) if so, the conclusion arrived at in the matter?

**The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra):** (a) and (b). The matter is under examination.

**Shri Harish Chandra Mathur:** May I know if the Government have assessed the shortfall in the employment in these two years of the Second Five Year Plan which are already closing?

**Shri L. N. Mishra:** We have not as yet assessed the shortfall in employment; but, this much I can say that progress has been slow and it has not been up to our expectations during these two years.

**Shri Harish Chandra Mathur:** What were the Government's expectations and what was the shortfall? Would the hon. Minister give some idea?

**Shri L. N. Mishra:** I cannot give the exact figures. But the figure on the live registers maintained—the latest figure—is 8,60,000.

**Shri Harish Chandra Mathur:** Will the hon. Minister recollect that during the discussion on the resolution on the Second Five Year Plan he himself stated that Government is taking active steps in this respect? May I know what active steps have been taken by the hon. Minister?

**The Minister of Labour and Employment and Planning (Shri Nanda):** The active steps have actually emerged in the shape of various schemes which were incorporated in the Second Five Year Plan.

#### Credit Offer by Yugoslavia

+

{ **Shri Bibhuti Mishra:**  
 { **Shri Raghunath Singh:**  
 { **Shri Assar:**  
 \*1237. { **Shri Khushwaqt Rai:**  
 { **Shri Narayanankutty Menon:**  
 { **Kumari M. Vedakumari:**  
 { **Sardar Iqbal Singh:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Yugoslavia is prepared to supply equipment

for electrical engineering, shipbuilding etc. to India on medium-term credit; and

(b) if so, at what stage is the matter?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):** (a) and (b). Yes, Sir. Some offers have been received from "Intertrade, Yugoslavia," which are being processed by the State Trading Corporation in consultation with prospective buyers.

**श्री बिभूति मिश्र :** मैं जानना चाहता हूँ कि कितने का सामान आयागा और कब तक आयागा ?

**श्री सतीश चन्द्र :** वे क्या दे सकते हैं और हम उनसे क्या लेगे इसके बारे में बातचीत चल रही है ।

**श्री बिभूति मिश्र :** क्या भारत सरकार ने उन्हें बताया है कि हमें यह मामान चाहिये और इतने दिनों में हमको यह मिलना चाहिये ?

**श्री सतीश चन्द्र :** जी हाँ, उनके साथ बातचीत हुई है कि यहाँ से चार, लाख, माईका, आयरन, कपड़े, कैनू नट, कायर आदि युगोस्लाविया जा सकता है और उधर से इलेक्ट्रिक का सामान, कुछ मशीनें इत्यादि आ सकती हैं ।

**श्री रघुनाथ सिंह :** शिप बिल्डिंग के वास्ते भी एक योजना है । उसके वास्ते वहाँ से हमें क्या सहायता प्राप्त होगी, यह मैं जानना चाहता हूँ ?

**श्री सतीश चन्द्र :** शिप बिल्डिंग के बारे में बातचीत हुई थी । उन्होंने कहा कि वे डेफेंड पेमेंट बेसिस पर कोई शिप नहीं दे सकते क्योंकि उनके साधन बहुत सीमित हैं । इसके अलावा उन्होंने यह कहा कि अगर हिन्दुस्तान की कोई शिपबिल्डिंग की योजना हो तो उसमें वे शिरकत कर सकते हैं । ट्रांसपोर्ट मिनिस्ट्री उसके ऊपर चौर कर रही है ।

**Kumari M. Vedakumari:** May I know whether this agreement with Yugoslavia would enable us to pay for the purchases to be made?

**Shri Satish Chandra:** The State Trading Corporation has entered into an arrangement with 'Intertrade', the Foreign Export Organisation of Yugoslavia that the purchases made by Yugoslavia from India will be paid for in Indian rupees and will be utilised for repurchase of Indian goods by Yugoslavia.

**Kumari M. Vedakumari:** May I know whether the interest charged on deferred credit is lower than the European market?

**Shri Satish Chandra:** It is likely to be lower than the West European rate of interest

#### Labour Tribunals

\*1238. **Shri Sanganna:** Will the Minister of Labour and Employment be pleased to state:

(a) whether any cases of non-implementation of the awards of the labour tribunals by the industrial concerns have been reported to Government by the Trade Unions in the country; and

(b) if so, the action taken thereon?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) Yes, cases of alleged non-implementation of awards are reported to Government from time to time.

(b) Appropriate action is taken according to the requirement of each case.

**Shri Sanganna:** May I know what safeguards have been provided against the non-implementation of the awards and what penalty has been provided?

**Shri Abid Ali:** Penalty is provided for in the Act. We take action whenever a complaint is made to us. Our industrial relations machinery takes up the case. Sometimes settlement is arrived at and sometimes prosecution is filed.